

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

10th June
(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20/03/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/24/2018
NAME OF THE PETITIONER(S) : A.K. MANSOOR
NAME OF THE RESPONDENT : CHANNEL FOODS PVT LTD
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. A.K. Mansoor Counsel for Petitioner J. Mansoor
2. S.P. Muralidharan Counsel for Respondent lot 4 S.P. Muralidharan
Kishan
3. RAMALINGAM, VA Counsel for R2, R3
KNS Law & R5
Chambers, R

ORDER

On hearing the submissions of either side for some time, since we are of the view that there could be a possibility of settlement provided the parties are personally present before this Bench, for which there being no objections from the counsel of either side, in fact, they volunteered that they would facilitate the settlement in between the brothers, therefore, this matter is listed on **05.04.2019** with a direction to Mr.A.K.Mansoor and Mr.A.K.Naushad to be present in person before this Bench on the next date of hearing.

Sd/-

Sd/-

(S.VIJAYARAGHAVAN)
Member (Technical)

(B.S.V.PRAKASH KUMAR)
Member (Judicial)